## COURT-II

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## DFR NO. 3862 OF 2017

Dated: 16<sup>th</sup> November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of: Photo Suryakiran Pvt. Ltd. Vs. Gulbarga Electricity Supply Company	y Ltd.	& Anr.		Appellant(s) Respondent(s)
Counsel for the Appellant (s)	:	Ms. Anuradha Mukherjee Ms. Shikha Tandon		
Counsel for the Respondent(s)	:			

## ORDER (ON BEING MENTIONED)

It is represented by the learned counsel for the applicant/appellant that DFR No. 3355 of 2017 on the similar issues challenging the same Impugned Order is listed on 20.11.2017 before Court-I, this matter being DFR no. 3862 of 2017 may also be listed in Court-I before the same bench.

Registry is directed to put up a note before the Hon'ble Chairperson for suitable direction in this regard.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt